

# SWADESHI INDUSTRIES AND LEASING LIMITED

("SWADESHI"/"TARGET COMPANY"/"TC")

(Corporate Identification No. L46309MH1983PLC031246)

Registered Office: Shop 117, 1<sup>st</sup> Floor, V Mall, Thakur Complex, Western Express Highway, Kandivali East, Mumbai, Maharashtra, India, 400101;

Phone No. +91- 9326321829; Email id: [compliance@swadeshiglobal.com](mailto:compliance@swadeshiglobal.com); [swadeshiindltd@gmail.com](mailto:swadeshiindltd@gmail.com); Website: [www.swadeshiglobal.com](http://www.swadeshiglobal.com)

## In compliance with Regulations 3 (1) and 4 read with Regulations 15 of the SEBI (SAST) Regulations, 2011

This corrigendum to the detailed public statement is being issued by Navigant Corporate Advisors Limited, on behalf of Mrs. Jayshree Radheshyam Sharma (Acquirer) in compliance with the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, as amended ("**SEBI (SAST) Regulations**") and the SEBI Observation Letter no. SEBI/HO/CFD/RAC/DCR-2/P/OW/21248/2024 dated June 28, 2024 in respect of Open Offer ("**Offer**") for the acquisition up to 28,12,667 Equity Shares of Rs. 10/- each representing 26.00% of the total equity and voting share capital of the Target Company. The Detailed Public Statement ("**DPS**") pursuant to the Public Announcement ("**PA**") made by the Acquirers have appeared in Financial Express English Daily (all editions); Jansatta - Hindi Daily (all editions); Pratahkal - Marathi Daily (Mumbai edition) on 28<sup>th</sup> February, 2024.

THE SHAREHOLDERS OF THE TARGET COMPANY ARE REQUESTED TO KINDLY NOTE THAT THE FOLLOWING INFORMATION RELATED TO OFFER:

1. Update in the schedule of Activities: The original and revised schedule of activities is set forth as below:

Activity	Original Date	Original Day	Revised Date	Revised Day
Public Announcement	21.02.2024	Wednesday	21.02.2024	Wednesday
Publication of Detailed Public Statement in newspapers	28.02.2024	Wednesday	28.02.2024	Wednesday
Submission of Detailed Public Statement to BSE, Target Company & SEBI	28.02.2024	Wednesday	28.02.2024	Wednesday
Last date of filing draft letter of offer with SEBI	06.03.2024	Wednesday	06.03.2024	Wednesday
Last date for a Competing offer	21.03.2024	Thursday	21.03.2024	Thursday
Receipt of comments from SEBI on draft letter of offer	01.04.2024	Monday	28.06.2024	Friday
Identified date	03.04.2024	Wednesday	02.07.2024	Tuesday
Date by which letter of offer be dispatched to the shareholders	12.04.2024	Friday	09.07.2024	Tuesday
Last date for revising the Offer Price	18.04.2024	Thursday	15.07.2024	Monday
Comments from Committee of Independent Directors of Target Company	18.04.2024	Thursday	12.07.2024	Friday
Advertisement of Schedule of activities for open offer, status of statutory and other approvals in newspapers and sending to SEBI, Stock Exchange and Target Company	19.04.2024	Friday	15.07.2024	Monday
Date of Opening of the Offer	22.04.2024	Monday	16.07.2024	Tuesday
Date of Closure of the Offer	06.05.2024	Monday	30.07.2024	Tuesday
Post Offer Advertisement	13.05.2024	Monday	06.08.2024	Tuesday
Payment of consideration for the acquired shares	20.05.2024	Monday	13.08.2024	Tuesday
Final report from Merchant Banker	28.05.2024	Tuesday	21.08.2024	Wednesday

All other terms & conditions remain unchanged. Capitalized terms used in this announcement, but not defined, shall have the same meaning assigned to them in the PA, DPS and LOF.

**ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRER  
MRS. JAYSHREE RADHESHYAM SHARMA**

### NAVIGANT CORPORATE ADVISORS LIMITED

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SEBI Registration No: INM000012243

Contact person: Mr. Sarthak Vijlani



Navigant

Place: Mumbai

Date: July 03, 2024